

In the National Company Law Tribunal, Jaipur

Item No. 04

CP No. (IB)- 169/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Krishna Yadav HUF

.....Applicant/Petitioners

VS.

SNG Real Estate Pvt. Ltd.

.....Respondent

Order delivered on 19.07.2019

CORAM

DR. DEEPTI MUKESH,

HON'BLE MEMBER (JUDICIAL)

For Petitioner (s)

: Harshit Vaid, CA

Prateek Kedawat, Adv.

For Respondent(s)

: Naresh Kumar Sejvani, Adv.

ORDER

Learned counsel for the applicant seeks to withdraw the application, with liberty. Application is allowed to be withdrawn and disposed of with liberty.

Sd-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**